

## **Information note to the Press (Press Release No. 12 /2010)**

For Immediate release

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### **TRAI releases consultation paper on “Collocation Charges”**

**New Delhi, 17<sup>th</sup> March, 2010-** The Telecom Regulatory Authority of India (TRAI) has today released a consultation paper on “Collocation Charges”.

A thriving telecom sector has led to emergence of multiple service providers offering a variety of services. To facilitate seamless telecommunication across networks, it is necessary that different networks interconnect. Interconnection requires establishment of transmission links by laying media and installing terminal equipment. The existing service provider with whom interconnection is sought usually provides collocation facilities at a negotiated cost and mutually agreed terms and conditions. There may be times when the negotiations may not proceed smoothly and an agreement may be difficult to arrive at.

2. The main purpose of this consultation paper is to examine the issues involved in collocation with a view to frame guidelines that will help service providers to mutually negotiate and agree on reasonable terms and charges for collocation for establishment of effective interconnection.
3. The consultation paper takes up the following important issues for deliberations:
  - Terms and conditions for collocation

- Measures to ensure transparent and non-discriminatory treatment in pricing and provisioning of collocation facilities
- Sharing of cost of collocation by the seeker and provider

4. The full text of the Consultation Paper is available on TRAI's website ([www.trai.gov.in](http://www.trai.gov.in)). Written comments may be furnished to Principal Advisor(I&FN), TRAI by 16<sup>th</sup> April, 2010. Counter-comments, if any, to the comments received may be sent by 3<sup>rd</sup> May, 2010. The comments and counter-comments received would be posted on the TRAI website. The comments and counter-comments may preferably be sent by email to [dafn@tra.gov.in](mailto:dafn@tra.gov.in) or in case of any difficulty these may be sent to [tra.gov@gmail.com](mailto:tra.gov@gmail.com) . These can also be mailed to the address given below or faxed to 011-23220209. For any further clarifications please contact Sh Lav Gupta, Pr Advisor(I&FN) on 011-23216930 or Sh Arvind Kumar, Jt Advisor(I&FN) on 011-23220209

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**Authorised for Issue : Pr. Advisor (I & FN)**